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CORAM:

Present:

SHRI V. NALLASENAPATHY
MEMBER (T)

NAME OF THE PARTIES:

HDFC Bank Ltd.

V/s.

Kamla Landmarc Motors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Shyam Kapadia
a/w Sankalp Anantwar
a/w Nishitha Nambiar
1/b Indialaw

ambias

ORDER

TCP No. 1077/I&BP/CLB/MB/MAH/2017

List this matter for further hearing on 18.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)